

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 591 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora Suspended Director of M/S Supertech Ltd. Vs. Union Bank of India & Anr.	Naushad Ahmed Khan
2.	I.A. No. 2875 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bhaskar Chandan Vs. Sare Gurugram Pvt. Ltd.	Priyanjali Singh
3.	I.A. No. 2877 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rajputana Constructions Pvt. Ltd. Vs. Rajasthan Land Holdings Ltd. & Ors.	Hemant Kothari
4.	I.A. No. 2886 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Satec Envir Engineering Pvt. Ltd. Vs. Indian Oil Corporation Ltd.	Mily Ghoshal
5.	I.A. No. 2884 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Satec Envir Engineering (India) Pvt. Ltd. Vs. Shapoorji Pallonji & Company Pvt. Ltd.	Mily Ghoshal
6.	I.A. No. 2885 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	World Crest Co OP Housing Society Ltd. Vs. Macrotech Developers Ltd.	Mily Ghoshal
7.	I.A. No. 2874 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ritu Rawat & Anr. Vs. Sare Gurugram Pvt. Ltd. & Ors.	Priyanjali Singh

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